

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 1547
TO BE ANSWERED ON 08.12.2015

Bio-Diversity Management Committee

1547. SHRI A.P. JITHENDER REDDY

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the number and details of Biodiversity Management Committees (BMCs) that are currently operational in the country, State-wise along with the number of BMCs set up during the last two years;
- (b) the details of progress made by BMCs till date in the conservation of biological diversity particularly the protection of traditional knowledge;
- (c) the financial assistance provided by the Government to BMCs in the country during the last three years and the current year, State-wise including the amount of funds allocated to the National Biodiversity Authority (NBA) during the said period;
- (d) whether the Government has any plan to introduce reforms to strengthen performance and coordination between the NBA, State Bio-diversity Boards (SBBs) and the BMCs; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a): Currently, there are 37,769 Biodiversity Management Committees (BMCs) operational in 29 States. During 2014-15 and 2013-14, this figure was 34,135 and 33,437, respectively in 24 States. The details of State-wise and year-wise number of BMCs are provided in **Annexure-I**.

(b) According to Rule 22 of Biological Diversity Rules, 2004, the main function of the BMC is to prepare People's Biodiversity Registers (PBRs) in consultation with local people which contain comprehensive information on the availability and knowledge of biological resources or any other use including traditional knowledge associated with them. So far, 2,485 such PBRs have been prepared in 17 States.

(c) The details of financial assistance provided to BMCs by the National Biodiversity Authority (NBA) from the funds received from the Government during the last three years and the current year, State-wise through NBA during the said period, are provided in **Annexure-2**.

(d) & (e) Coordination between NBA, State Biodiversity Boards (SBBs) and BMCs is promoted and ensured in order to improve their performance through several measures, including periodic regional and national level consultations with SBBs, providing financial assistance to SBBs and BMCs inter alia for training and capacity building, preparation and dissemination of knowledge materials and dissemination, participation in thematic expert committees, peer to peer learning and exchange visits, and developing of websites.

Annexure- I State and Year Wise- Number of BMCs

S.no	SBBs	BMCs as of 31/03/2013	BMCs as of 31/03/2014	BMCs as of 31/03/2015
1	Arunachal Pradesh	20	20	43
2	Assam	113	131	171
3	Andhra Pradesh	344	439	928
4	Bihar	-	-	-
5	Chhattisgarh	27	27	27
6	Goa	5	11	54
7	Gujarat	1981	2124	3405
8	Himachal Pradesh	70	106	155
9	Haryana	-	-	-
10	Jharkhand	36	36	66
11	J&K	-	-	-
12	Kerala	1043	1043	1043
13	Karnataka	4493	4384	4636
14	Manipur	44	49	52
15	Meghalaya	84	84	94
16	Mizoram	221	221	221
17	Maharashtra	340	603	890
18	Madhya Pradesh	23,743	23,743	23,743
19	Nagaland	10	10	10
20	Odisha	-	-	230
21	Punjab	54	55	55
22	Rajasthan	22	26	31
23	Sikkim	7	7	13
24	Telangana		-	710
25	Tripura	80	179	217
26	Tamil Nadu	13	13	16
27	Uttar Pradesh	8	9	32
28	Uttarakhand	598	734	751
29	West Bengal	81	81	176
	Total	33437	34135	37769

Annexure II: State and Year wise details of Grant released for formation of BMCs and Preparation of PBRs

S.No.	Name of the SBB	2012-2013		2013-14		2014-15		2015-16	
		Grant released for formation of BMCs	Grant released for Preparation of PBR	Grant released for formation of BMCs	Grant released for Preparation of PBR	Grant released for formation of BMCs	Grant released for Preparation of PBR	Grant released for formation of BMCs	Grant released for Preparation of PBR
1.	Andhra Pradesh			-	-	40,20,000/-	57,50,000/-	-	-
2.	Arunachal Pradesh			-	19,55,000/-	15,00,000/-	26,45,000/-	-	-
3.	Assam		9,20,000/-	-	43,30,000/-		-	-	-
4.	Bihar			-	-	-	-	-	-
5.	Chhattisgarh			-	-	27,00,000/-	-	-	-
6.	Goa			38,20,000/-	-	-	26,45,000/-	34,00,000/-	-
7.	Gujarat			39,00,000/-	-	58,80,000/-	1,15,00,000/-	-	-
8.	Haryana			-	-	-	-	-	-
9.	Himachal Pradesh			-	-	-	54,05,000/-	-	-
10.	Jammu & Kashmir			-	-	-	-	-	-
11.	Jharkhand		11,50,000/-	12,00,000/-	-	-	-	-	-
12.	Karnataka			-	34,50,000/-	52,00,416/-	-	-	-
13.	Kerala			-	11,50,000/-	-	-	-	-
14.	Madhya Pradesh			-	1,30,00,000/-	-	-	-	-
15.	Maharashtra		11,50,000/-	12,00,000/-		43,20,000/-	33,35,000/-	-	-
16.	Manipur			4,20,000/-		-	-	-	-
17.	Meghalaya			12,00,000/-	28,75,000/-	-	-	-	-
18.	Mizoram			-	2,30,000/-	-	-	-	-
19.	Nagaland			-		-	-	-	-
20.	Odisha			-		75,00,000/-	50,60,000/-	-	-
21.	Punjab		11,50,000/-	19,80,000/-	14,95,000/-	18,80,000/-	35,65,000/-	-	-
22.	Rajasthan		5,75,000/-	25,80,000/-	22,00,000/-	-	-	-	-
23.	Sikkim			4,20,000/-		-	-	-	-
24.	Tamil nadu			9,00,000/-		-	-	-	-
25.	Telangana			-		42,60,000/-	57,50,000/-	-	-
26.	Tripura			51,80,000/-	48,30,000/-	17,40,000/-	60,95,000/-		33,35,000/-
27.	Uttarakhand			-	84,00,000/-	60,00,000/-	49,50,000/-	-	-
28.	Uttar Pradesh			-		-	-	-	-
29.	West Bengal		7,50,000/-	-	25,50,000/-	-	-	47,04,000/-	75,00,000/-
	Total		56,95,000/-	2,28,00,000/-	4,64,65,000/-	4,50,00,416/-	5,67,00,000/-	81,04,000/-	1,08,35,000/-